GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.4139
ANSWERED ON 30.03.2026

POWER SUPPLY MANAGEMENT DURING SUMMER

4139 SHRI JAGGESH:

Will the Minister of **POWER** be pleased to state:

(a) whether it is a fact that country may face a shortfall of around 8–10 GW of gas-based electricity generation during the peak power demand period this summer;

(b) whether Government has taken steps to meet the projected peak electricity demand of about 271 GW through alternative sources such as coal, wind, hydro and nuclear energy;

(c) whether coal-based power capacity has been added during the current fiscal year till January with additional capacity expected to be commissioned shortly; and

(d) whether the gas allocations to be prioritized for power generation during the peak power demand to ensure adequate electricity supply?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): There is adequate availability of power in the country. Present installed generation capacity of the country is 524 GW (as on February, 2026). India has addressed the critical issue of power deficiency by adding 299.87 GW of fresh generation capacity since April, 2014 transforming the country from power deficit to power sufficient.

During high demand summer months, there is a contribution of about 10 GW gas-based power (non-solar hours). Presently, there are challenges in respect of availability and price volatility of 'Natural Gas' due to the Middle East crisis. However, the Generators are exploring alternate sources.

Despite the Middle East crisis, the system is adequately positioned to meet summer demand with other alternate sources i.e. coal-based Generation, Renewables Energy and Energy Storage System compensating for reduced gas-based generation. The following measures have been taken to meet the peak electricity demand during the upcoming summer (April to June, 2026):

1. Directions under Section 11 of Electricity Act, 2003 has even issued to start operation of Tata Power's Coastal Gujarat Power Ltd. (CGPL) power plant of 4,000 MW capacity from 1st April'26. This will ensure enhanced availability of power to five states i.e. Gujarat, Maharashtra, Rajasthan, Haryana and Punjab.

2. Close monitoring of progress under construction Power Plants (Thermal and Hydro) which are targeted to be commissioned by June, 2026.

3. Accelerated clearances are being provided for commissioning of renewable energy plants, particularly wind power plants and Battery Energy Storage Systems (BESS).

4. Planned maintenance of thermal power plants is being deferred to make available adequate generation capacity. From this, about 10,000 MW will be made available during April to June, 2026.

5. As on 22.03.2026, the coal stock available with coal-based plants in the country is around 58.2 Million Tonnes (MTs), which is sufficient to run the plants for an average of 19 days at 85% Plant Load Factor (PLF). To ensure further availability of coal to all GENCOs, Coal India Limited (CIL) has been advised to conduct auctions under Window-I & Window-II of Revised SHAKTI policy 2025

6. The average rake loading of domestic coal has gone upto 465 rakes per day in last 10 days. Coal India Limited (CIL), Singareni Collieries Company Limited (SCCL) and Captive Coal Mine owners along with GENCOs have been advised to further increase rake loading of domestic coal. This is being regularly monitored by the Sub-Group constituted under Ministry of Coal (MoC).

7. The Electricity (Amendment) Rules, 2026 (amending the 2005 Rules) have been notified to encourage Captive Power generation by industries.

8. Hydro based generation is being scheduled in a manner so as to conserve water for meeting demand during peak period.

9. All the GENCOs including IPPs and Central generating stations have been advised to generate and maintain full availability on daily basis excluding the period of planned maintenance or forced outage.

The details of thermal power capacity which has been added during the current fiscal year 2025-26 (till January, 2026) and additional capacity expected to be commissioned till March, 2026 are given at **Annexure**.

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ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4139 ANSWERED IN THE RAJYA SABHA ON 30.03.2026

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The details of thermal power capacity which has been added during the current fiscal year 2025-26 (till January, 2026) and additional capacity expected to be commissioned in March, 2026:

Sl. No	PROJECT	STATE	DISTRICT	SECTOR	UNIT NO.	CAPACITY (MW)	Commissioning Date
A. Thermal Capacity commissioned during the current fiscal year 2025-26 (till January, 2026)							
1	JSW Energy Utkal Limited	Odisha	Jharsuguda	Private IPP	2	350	01.04.2025
2	North Karanpura TPP	Jharkhand	Chatra	Central	3	660	14.04.2025
3	Barh STPP Stage-I	Bihar	Patna	Central	3	660	05.06.2025
4	Obra C STPP	Uttar Pradesh	Sonbhadra	State	2	660	16.06.2025
5	Meenakshi Energy Ltd Ph II	Andhra Pradesh	Sri Potti Sriamulu Nellore	Private IPP	3	350	05.07.2025
6	Yadadri TPS	Telangana	Nalgonda	State	1	800	12.07.2025
7	Vedanta Ltd Chhattisgarh TPP	Chhattisgarh	Raigarh	Private IPP	1	600	19.07.2025
8	Meenakshi Energy Ltd Ph II	Andhra Pradesh	Sri Potti Sriamulu Nellore	Private IPP	4	350	21.08.2025
9	Khurja STPP	Uttar Pradesh	Bulandshahr	Central	2	660	22.09.2025
10	Patratu TPS	Jharkhand	Ramgarh	Central	1	800	16.10.2025
11	Buxar TPP	Bihar	Buxar	Central	1	660	05.11.2025
12	Ghatampur TPP	Uttar Pradesh	Kanpur Nagar	Central	2	660	23.11.2025
13	Yadadri TPS	Telangana	Nalgonda	State	4	800	08.01.2026
14	North Chennai TPP, St-III	Tamil Nadu	Thiruvallur	State	6	800	24.01.2026
Total						**8,810**	
B. . Thermal Capacity expected to commission after January, 2026 to March, 2026							
Sl. No	**PROJECT**	**STATE**	**DISTRICT**	**SECTOR**	**UNIT NO.**	**CAPACITY (MW)**	**Expected Commissioning**
1	Sagardighi TPP St-III	West Bangal	Murshidabad	State	5	660	March, 2026
Total						**660**	

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